LEGAL AFFAIRS), NEW DELHI, FOR THE MONTH OF August, 2023.

			Form 1	
- 1	iet	of cases	filed during the month	,

Sr No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e- filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	High Court of Meghalaya	East Khasi Hills							

Judge Commercial Fast Khasi Court Shillong

> Form 2 List of cases in which a Dayment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	High Court of Meghalaya	East Khasi Hills					
2.	Judge, Commercial Court, Shillong	East Khasi Hills					

Form 3
List of cases in which Electronic Service of Process has taken place during the mont

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of
	(2)	(3)	(4)	(5)	(8)	(3)	Process
1.	High Court of Meghalaya	East Khasi Hills			(0)		(B)
2.	Judge, Commercial Court, Shillong	East Khasi Hills					

Form 4 List of total no. of cases randomly allocated during the month

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	anocateuy
1.	High Court of Meghalaya	East Khasi Hills		(0)	(0)	(7)
		and of the doctrining				
2	Judge, Commercial	East Khasi Hills	_			
۵.	Court, Shillong	East Knasi Hills				

Form 7

Sr. No.	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending a the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	High Court of Meghalaya	East Khasi Hills		(-)	(0)	
2.	Judge, Commercial Court, Shillong	East Khasi Hills	87	6	3	90

6(i): Mediation Data on Monthly Basis

List of cases received for Pre-Institution Mediation and Settlement and Settlement during the month

Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non- starter cases during the month	Total number of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(2)
1.	Shillong Mediation Centre, Shillong.	46	10	1	12 (9 Non Starter) (1 : Failure) (2 : Closed)	Total=43 nos. (39 nos. of applications are in the pre-mediation stage and notices have been served and 4 nos. Mediation are pending)

Form 5

				List of case	s in which Ca	ise Manager	ment Hearin	ng was h	eld during th	e month			
Sr. No.	Court		Dis		ase No.		tioner Name pondent Na		Advocate		Date of Registra	tion	Date of case Management Hearing
(1)		(2)		(3)	(4)		(5)		(6)		(7		(8)
1.	High Cou Meghalay		Ea Hi	st Khasi Is							-		(0)
2.	Judge, Co Court Sh		ial Ea	st Khasi Is									
						F	orm 6						
					ontested com	mercial cas	es dispose	ed during	the month				
Sr. No	Court	Distri	Case No.	Petitioner Name Vs Responden Name	Advocate	Date of Registrati on	Whether Urgent Relief was sought and Pre- Institution Mediation	Date of Decisio	Days for	Nature of Disposal (Contested (Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	High Court of Meghalay a	East Khasi Hills										-	-
2.	Judge, Commerci al Court, Shillong	East Khasi Hills											